

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2274
ANSWERED ON:07.12.2005
WONDER CURES FOR CHRONIC AILMENTS
Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the frequent advertisements in the media claiming `wonder cures` for chronic ailments;
- (b) if so, whether any efforts have been made to check the authenticity of such advertisements;
- (c) if so, the details thereof ; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d) Yes, Sir. Control over the advertisements of drugs in certain cases and to prohibit advertisements of magic remedies is exercised by the State Governments under the Drugs & Magic Remedies (Objectionable Advertisements) Act, 1954. The Act at present does not include `treatment` under its purview. The said Act is proposed to be amended to include treatment also under its ambit for exercising control over such advertisements.